

HIGH COURT OF KARNATAKA BENGALURU

DATED: 19TH DECEMBER, 2020

STANDARD OPERATING PROCEDURE (SOP) FOR CONDUCTING PRELIMINARY EXAMINATION FOR THE POST OF DISTRICT JUDGES BY DIRECT RECRUITMENT SCHEDULED TO BE HELD ON JANUARY 09, 2021

1. The Preliminary Examination will be held at Bengaluru City, Mysuru and Hubballi. List of Examination Centres and number of candidates allotted to each examination centre is notified on the official website of the High Court of Karnataka.
2. No examination centres will be in containment zone.
3. Separate rooms are reserved in each examination centre to accommodate the candidates who are having symptom of COVID-19; for candidates coming from containment zone; and for candidates who are/were in contact with COVID-19 patient and being considered as primary and secondary contacts.
4. Special arrangement is made in each place of examination centre for the candidates who have tested positive for Covid-19 and intend to attend the Preliminary examination and such candidates will be permitted to attend the examination in such specified place only.
5. Examination Centres will be sanitized a day before the examination with the assistance of Local Administration as per the standard guidelines.

6. Toilets and washrooms in the examination centres will be sanitized and liquid soap or sanitizer will be made available.
7. Apart from the General Instructions being issued to the candidates along with the Admissions Cards, Special Instructions will also be issued.
8. Only the candidates and officers/officials who are deputed for examination duties will be allowed to enter the premises of the examination centres and none else.
9. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the examination.
10. Candidates are requested to enter the premises of the examination centre two hours before the start of examination.
11. Candidates shall wear the new fresh N-95 Face Mask throughout their stay at the examination centre.
12. Before entering the examination centre, candidates shall undergo thermal screening.
13. Hand Sanitizer is made available at the entrance of the examination centre and also at all the examination halls.
14. Only 20 candidates will be allotted in an examination hall (room). Seating arrangement in the examination hall (room) will be made by maintaining the sufficient distance in between the candidates, as per the guidelines issued by the Government of Karnataka, for conducting examinations by the Universities/ colleges.

15. List showing the examination hall (room) numbers allotted to the candidates will be notified at the earliest and in conspicuous places at the examination centres, to avoid congregation of candidates at one place.
16. Candidates will be permitted to bring water bottle to the examination centres and examination halls.
17. Candidates should leave the examination centres immediately after completion of the examination.
18. All the examination centre officials like, Examination Superintendent, Invigilators and Observers will also be screened and will be directed to wear N-95 Face Mask, Face Shield and Hand Gloves.
19. The candidates will be allowed to enter the premises of the examination centre from 12-00 noon onwards to avoid the congregation at the entrance of the examination centre.
20. Local administration and District Health Officer (DHO) will depute a team of officials at each examination centre for thermal screening to the candidates and examination officials. An ambulance shall be kept ready outside the examination centres with Medical Officer for any medical exigencies.

BY ORDER,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL